

(f) whether Government is undertaking any other policies for promoting the development of villages in border regions and the details thereof, if any?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (f) Government of India is focusing on development of model villages under Border Area Development Programme (BADP) for consolidated development of border areas. However, the main objective of the BADP is to meet the special developmental needs and well being of the people living in remote and inaccessible areas situated near the international border and to saturate the border areas with the essential infrastructure through convergence of Central/State/BADP/Local schemes and participatory approach.

The BADP is being implemented through the State Governments in 394 border blocks of 111 districts in 17 border States, namely, Arunachal Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Jammu and Kashmir, Manipur, Meghalaya, Mizoram, Nagaland, Punjab, Rajasthan, Sikkim, Tripura, Uttar Pradesh, Uttarakhand and West Bengal. So far, no difficulties have been brought to the notice of Government of India by the concerned State Governments relating to development of model villages in border areas. During the last financial year 2016-17, an amount of ₹ 90.32 crore was released to the States for development of forty (40) Model Villages in the States under BADP. The details of funds released to State Governments for development of model villages are as under:—

(₹ in lakh)

Sl. No.	Name of State	No. of villages	Amount released
1.	Himachal Pradesh	2	600.00
2.	Jammu and Kashmir	24	5550.00
3.	Manipur	3	600.00
4.	Meghalaya	7	1167.00
5.	Nagaland	1	214.92
6.	Rajasthan	3	900.00
TOTAL		40	9031.92

Drug menace in Hyderabad

2620. SHRI DEVENDER GOUD T.:

SHRI C.M. RAMESH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it has come to the notice of Government that drug peddlers are now targeting school children and college students, besides techies in Hyderabad and this has become rampant in the last few months;

(b) whether it is a fact that LSD and MDMA are mostly imported from Chicago to supply students and children of premier institutions in Hyderabad; and

(c) if so, the reasons therefor and how Government is going to help Hyderabad Police to control this menace?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) No such data of drug peddlers targeting school children, college students and techies in Hyderabad is available.

There are no reports of trafficking of LSD and MDMA from Chicago to India.

Government of India has provided the following financial assistance under the scheme of assistance to States/UTs to the Government of Andhra Pradesh for controlling drug menace:—

Sl. No.	Year	Financial Assistance (in rupees)
1.	2005-06	27,60,000
2.	2007-08	8,22,000
3.	2008-09	14,50,000
4.	2009-10	8,00,000
5.	2011-12	21,11,026
TOTAL		79,43,026

After the bifurcation of the State, the Government of Telengana had been requested for formation of Institutional mechanism to avail the financial assistance which has not yet been established.

The measures taken by the Government to prevent drug trafficking and demand reduction include intensive preventive and interdiction efforts along known drug routes, strict surveillance and enforcement at import and export points, increased international cooperation for exchange of information and investigative assistance in administering control over the movement of Narcotic Drugs and Psychotropic Substances and Precursor Chemicals, training programmes for law enforcement officials for upgrading their skills to combating drug menace, sharing of real time information and coordination operation with Nodal agencies of neighbouring countries and empowerment of Border Security Force, Sashastra Seema Bal and Coast Guard under the Narcotic Drugs and Psychotropic Substances (NDPS) Act. Further, financial assistance has been provided to eligible States for strengthening their anti-narcotics units.

Narco Co-ordination Centre (NCORD) had been constituted under Director General, Narcotics Control Bureau to provide a common platform for co-ordinated actions by all the Drug law enforcement agencies and other stake holders.

Co-operation of Chhattisgarh police to Central security forces

†2621. SHRI MOTILAL VORA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn towards statement of Central Advisor for Naxal Cases that, Chhattisgarh police is not co-operating, which he gave in the meeting of unified command in Chhattisgarh;

(b) if so, the steps taken by Central Government to ensure full co-operation of Chhattisgarh police to Central security forces; and

(c) whether Government is now satisfied with the co-operation of local police?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) Issues requiring coordination between the CAPF and the State Police were addressed by the Senior Security Adviser (LWE) during the meeting. Reviewing and strengthening Cooperation amongst various security agencies is a continuous and ongoing effort.

Refugee camps in the country

2622. DR. R. LAKSHMANAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of refugee camps that were established in the country to accommodate various refugees viz. Bangladeshis, Rohingyas, etc.;

(b) the details of the precautions taken by Government before giving refugee status to them;

(c) whether Government has made any fresh assessment after accepting refugees in the country;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) As per the available information, there is no refugee camp for Bangladeshis and Rohingyas in the country. There are 107 camps in Tamil Nadu

† Original notice of the question was received in Hindi.